NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: M/s. Infrastructure Leasing & Financial Services Ltd. V/s. M/s. Dighi Port Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 241, 242 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

1. Ms. Prachi Dhanari 7 Advacate
alw Mr. Areez Grazdar for the
Plb Veritar Legal Petitioners

Dharans

SIGNATURE

1. Nr. Rishikush soni 1 Advorate i/b nittle 410. 1 Kesporates

Order CP. No. 13/59, 241,242/NCLT/MB/MAH/2016

At the request of the Petitioner, the time for filing rejoinder is extended for 10 more days, list this matter for hearing on 2.12.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)